

C. A. T. Bench, JAIPUR

Date of Order

Orders

7.7.83

Sh J.K. Kaushik, Counsel for the petitioner.

MP accepted. The case may
be restored to its original number.

Put up for hearing on
25-8-83.


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman